Annexure-7

Name of the corporate debtor: Abhijeet MADC Nagpur Energy Private Limited

Date of commencement of liquidation: 31st August, 2018

List of stakeholders as on: 15th July, 2020

List of other stakeholders, if any (other than financial creditors and operational creditors) – N.A.

(Amount in ₹)

No stakeholde stakeholder n No. r s (preference shareholder s / equity s / e	Remarks	Amount of	Amoun	Amoun	Amount		ted	claim admit	Details of			ails of	Deta	Identificatio	Category of	Name of	Sl.
(preference shareholder shareholder s / equity t d	, if any	claim	t of	t of any	of							received	claim	n No.	stakeholder	stakeholde	No
shareholder receip claimed admitte claim lien or attachmen by amount that d n s / equity t t d attachmen t guarante of claims			claim	mutual	contingen	% share	Amount	Whether	Amount	Natur	Amount	Amoun	Date		S	r	
s / equity t d attachmen t guarante of claims may be		verificatio	rejecte	dues,	t claim	in total	covered	lien/	covered by	e of	of claim	t	of		(preference		
		n	d	that		amount	by	attachmen	lien or	claim	admitte	claimed	receip		shareholder		
				may be		of claims	guarante	t	attachmen		d		t		s / equity		
shareholder t pending removed? e admitted set off				setoff		admitted	e	removed?	t pending						shareholder		
s / partners disposal (Yes/No)															s / partners		
/others)									1						/others)		

N.A.